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CUTTACK, FRIDAY, FEBRUARY 23, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs.	P.	Rs.	P.
Part I ..	6	0	7	0
Part II ..	6	4	7	4
Part III ..	21	0	23	0
Part IV ..	2	0	2	8
Part V ..	3	0	3	8
Part VI ..	3	0	3	8
Part VII ..	11	0	11	8
Part VIII ..	0	0	7	8
Part IX ..	4	0	4	8
Part X ..	4	0	4	8
Part XI ..	4	0	4	8
Supplement including Supplement (A).	8	0	10	0
Entire Gazette	30	0	35	0
Parts I, III, IV and VII.	22	0	25	0
Appendix	1	2

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs.	A.	P.
Full page per issue	20	0	0
Half page per issue	10	0	0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN
Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN
Superintendent
Government Press and Publication

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for two temporary posts of Deputy Labour Commissioner, Department of Labour. Pay—Rs. 1,000—50—1,400. Age—Between 30—50 years. *Qualifications*—Degree preferably in Social Science or Economics, and at least ten years' experience of handling labour and in conciliation or arbitration work. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 10th March 1945.
SIMLA: 10th February 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for two temporary posts of Information Officer, Bureau of Public Information. Pay—Rs. 700—50—1,000. *Qualifications*—Good academic record and experience in journalism essential. Candidates who have held a responsible position on an English newspaper of standing and have a thorough background of Indian and international affairs preferred. Age 25—40 years. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 10th March 1945.
SIMLA: 10th February 1945

NOTICE PURSUANT TO SECTION 247(5) OF THE INDIAN COMPANIES ACT 1913

IN THE MATTER OF THE INDIAN COMPANIES ACT AND THE ORISSA MOTORS, LTD.

Whereas a notice dated the 14th October 1944 under section 247(3) of the Indian Companies Act was published in the *Orissa Gazette*, dated the 20th October 1944, to the effect that, unless cause was shown to the contrary before the expiration of three months from the date of that notice, the name of the said company would be struck off the register and the said company would be dissolved and whereas the said company has not shown any cause within the time allowed, the name of the company has, therefore, under section 247(5) of the Indian Companies Act, 1913, been struck off the register and the said company is dissolved.

B. PRAHARAJ

Assistant Registrar

CUTTACK

The 8th February 1945

Joint Stock Companies, Orissa

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for (a) one post of Executive Engineer and (b) three posts of Subdivisional Officers in the Electrical and Mechanical Division of the Civil Aviation Directorate. Pay: For (a) Rs. 750—950 according to qualifications, experience and age; for (b) Rs. 250—275—350—25—400—E.B.—450/2—500. Age: For (a) between 30—45 and for (b) 25—35 years. *Qualifications*: For both (a) and (b) candidates must have considerable experience of both electrical and mechanical engineering and should either hold a degree in electrical and mechanical engineering from a recognised University or be an Associate Member of recognised Electrical and Mechanical Engineering Institutes. Should be fully conversant and competent to deal with design, installation, running, maintenance, repair and testing of electrical machinery and electrical and mechanical equipment. Ten years' practical experience for (a) and five years for (b) is essential. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 10th March 1945.
SIMLA: 10th February 1945

NOTICE

Sealed tenders will be received up to 4 P.M. of the 15th March 1945 by the Civil Surgeon, Puri, for the supply of hospital foodstuff as noted below in the prescribed form (available in the office of the above on application) with a stamped paper worth annas 8 for a period of one year from the 1st April 1945 to the 31st March 1946 :—

*1. Rice	..	Fine (Dhenki-rice)	per maund	
		Coarse (Do.)	..	"
		Fine (Mill-rice)	..	"
		Coarse (Do.)	..	"
*2. Arua rice	"
*3. Wheat	"
*4. Atta	..	Chaki-made	..	"
		Mill-made	..	"
*5. Dal	..	Arhar	..	"
		Masur	..	"
		Mung	..	"
				} Combined rate may also be given.
6. Gota-mung	per seer	
7. Vegetables :—				
(a) Potatoes $\frac{3}{4}$ and other season vegetables $\frac{1}{4}$.			per maund	
(b) Potatoes $\frac{1}{2}$ and other season vegetables $\frac{1}{2}$.			..	"
8. Papaya	$\frac{1}{2}$ seer in weight	
9. Cucumber	each	
10. Bedana	per seer	
11. Orange	each	
12. Apple	each	
13. Grapes	per seer	
14. Lemon	each	
15. Green cocconut	each	
16. Ripe plantain 5"	each	
*17. Spices (all combined)	per seer	
		Coriander	.. 2 ch.	
		Aniseed (Jira)	.. 3 ch.	
		Gujurati	..	
		Labanga	.. $\frac{1}{2}$ ch.	
		Dalchini	..	
		Black Pepper	.. $\frac{1}{2}$ ch.	"
		Postak	.. 1 ch.	
		Rasun	.. 1 ch.	
		Turmeric	.. 3 ch.	
		Ginger	.. $1\frac{1}{2}$ ch.	
		Mustard seed—red	.. 2 ch.	
18. Onion	"
*19. Salt	per maund	
*20. Suji	"
*21. Sago	"
22. Arrow-root	"
23. Tea (with specification)	per pound	
24. Butter (tinned)	"
25. Milk	"
26. Coffee	"
27. Quaker oat	"
28. Britania biscuit	"
29. Loaf (12 oz. size)	per dozen	
*30. Palua (Sati-food)	per maund	
*31. Barley Rabinsons—in tin	per pound	
		Ordinary—in tin	..	"
32. Horlicks (Malted milk)	1 lb. bottle	
33. Lemonade (container to be returned).	per bottle	
34. Soda water	ditto	"
*35. Lia	per seer	
36. Chuda	"
37. Canda-bhaja	"
38. Cows milk :—				
(milking the cow in hospital)			per maund	
(supply from outside—lactometer reading between 1020 to 1025).			..	"
39. Ghee—Cows	per seer	
		Buffalo	..	"
		Dalda	..	per pound
40. Curd	per seer	
41. Butter	"
42. Basadahi	"
*43. Sugar (white)	per maund	
*44. Molasses (Gura) refined	"
*45. Mustard oil	"
46. Meat (Goat's)	"
47. Eggs	per dozen	
48. Fish (big size)	per seer	
49. Bone (Goat's) for scup	per maund	
50. Liver	per seer	

51. Mutton	per maund
52. Fowl $\frac{1}{2}$ seer in weight	each
*53. Coal dust-free	per maund
*54. Steam Coal second class	"
55. Fuel 12 pani	per pana
56. Ghasi (Cow-dung cake)	per 100.

2. The rate for supplies of the above-named articles should be quoted in standard weight except for those to which weight is not applicable.

3. Tenders must be accompanied with sealed samples of the items marked * in small white phials, which will not be returned, and for other supplies a full description of each article should be specified in the tenders as clearly as possible.

4. Each tender must be accompanied by an earnest money of Rs. 100 which will, on the date of acceptance, be refunded to the tenderers whose tenders are not accepted. Old contractors who have got security deposit in this department are exempted from depositing earnest money.

5. A security deposit of Rs. 1,000 must be deposited by the person whose tender is accepted in the Postal Savings Bank Accounts pledged to the Civil Surgeon, Puri and the pass-book should be submitted to the undersigned within 7 days from the date of acceptance of the tender.

6. Tenders will be opened by the undersigned or by the responsible officer or officers authorised at 10-30 A.M. on the 20th March 1945 in presence of the tenderers. They are required to attend the office on that day in the specified time.

7. When a tender is accepted, a contract in the approved form should be executed.

8. The earnest money of the successful candidate will be forfeited in case he fails to deposit the security and sign the agreement within 7 days from the date of acceptance of his tender.

9. The undersigned is not bound to accept the lowest offer.

PURI
The 16th February 1945

K. N. MISRA
Civil Surgeon, Puri
[3-1-9-3-1945]

NOTICE PURSUANT TO SECTION 247(5) OF THE
INDIAN COMPANIES ACT
IN THE MATTER OF THE INDIAN COMPANIES ACT, 1913 AND
THE ORISSA MOVIE-TONE, LTD.

Whereas a notice, dated the 18th October 1944, under section 247(3) of the Indian Companies Act was published in the *Orissa Gazette*, dated the 10th November 1944, to the effect that, unless cause was shown to the contrary before the expiration of three months from the date of that notice, the name of the said company would be struck off the register and the said company would be dissolved and whereas the said company has not shown any cause within the time allowed, the name of the company has, therefore, under section 247 (5) of the Indian Companies Act, 1913, been struck off the register and the said company is dissolved.

B. PRAHARAJ
CUTTACK
The 8th February 1945
Assistant Registrar
Joint Stock Companies, Orissa

NOTIFICATION

The Puri District Board at their Special Meeting held on the 23rd January 1945 have resolved that the rate of local cess to be levied in the Puri district during the year 1945-46 be fixed at one anna in a rupee on the annual value of land, etc.

PURI
The 15th February 1945
J. RATH
Chairman, District Board

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for appointment (the post is temporary for the duration of the war) as Deputy Stores Officer, Surveys, Survey of India. Pay—Rs. 500—40—740. Higher initial pay may be given to a candidate possessing special qualifications. Age not less than 38 on 1st December 1944. Qualifications—Good knowledge of Accountancy and Store-keeping, and at least ten years' business experience, preferably in the East and connected with shipping. Women ineligible. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for receipt of applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for SCHEDULED Caste candidates) 10th March 1945.
SIMLA: 10th February 1945

NOTICE

Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the supply of the following from time to time on requisition for the year 1945-46 for the Cuttack General Hospital.

2. When tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. The weight for this purpose will be taken according to the standard weight.

1. Safety matches (Indian)
2. Washing soda
3. G. I. Bucket of different sizes
4. Sauce pan of different sizes
5. Monkey Brand soap
6. Country soap
7. Rock salt
8. Lime
9. Refined salt
10. Coconut oil
11. Common salt
12. Earthen jar
13. Glass tumbler
14. Key ring
15. Ordinary glass 1 oz. size
16. French chalk (Dunlop)
17. Comb
18. Three in one oil
19. Brasso big size tin
20. Japan black
21. Copal Varnish
22. Ball thread
23. Pakhas
24. Filt spray
25. Bulb for torch
26. Battery for torch (D.C.)
27. Bamboo (Delinga haunsa)
28. Coconut Broom
29. Date Broom
30. Safety pin
31. Sunlight Soap, or 511 Soap
32. Dunlop Patching Solution per tube
33. Baby tape
34. Ordinary white tape
35. Linen handkerchief (16" x 16")
36. Silk handkerchief 16" x 16"
37. Tooth brush, stick per 100
38. Sugar
39. Mustard oil
40. White Kerosene oil (per sealed tin and per refilling tin)
41. Lux Soap
42. Carbolic Soap
43. Stove Poker
44. Real thread
45. Twine Ball
46. Groundnut oil
47. Cord
48. Long cloth
49. Button doz.
50. Bromo paper

P. C. ROY, M.B., L.M. (Dub.)

CUTTACK Superintendent, General Hospital, Cuttack
The 6th February 1945

[3-3-23.2-1945]

NOTICE

1. Sealed tenders will be received up to 4 P.M. of 15th March 1945 by the Superintendent, General Hospital, Cuttack, for supply of hospital foodstuff as noted below in the prescribed form (available in the office of the above on application) with a stamped paper worth annas 8 for a period of one year from 1st April 1945 to 31st March 1946 :-

- * (1) Rice (coarse as well as fine) per maund (Dhinki rice).

* (2) Dal per maund :-

Mung }
Masur } Separate for each and also combined rate
Arhar } may be given.

(3) Vegetable per maund for combined vegetable :-

(a) Patatoes $\frac{3}{4}$
Other season vegetable $\frac{1}{2}$
(b) Patatoes $\frac{1}{2}$
Other season vegetable $\frac{1}{2}$

* (4) Spices per maund (all combined) :-

Coriander—2 ch. per seer
Ginger—1 $\frac{1}{2}$ ch. per seer
Aniseed (Jira)—3 ch. per seer
Mustard seed (red)—2 ch. per seer
Red-pepper—1 $\frac{1}{2}$ ch. per seer
Gujarati }
Labanga } $\frac{1}{2}$ ch. per seer
Dalchini }
Black pepper— $\frac{1}{2}$ ch. per seer
Postak—1 ch. per seer
Rasun—1 ch. per seer
Turmeric—3 ch. per seer

* (5) Salt per maund

* (6) Suji per maund

* (7) Sugar per maund white

(8) Milk—

(a) Cow's milk per maund whose lactometer reading is 1020.

(b) Cow's milk per maund whose lactometer reading is from 1021 to 1025.

* (9) Sago per maund

(10) Meat (goat's) per maund

(11) Loaf per dozen of 12 oz. size

(12) Eggs per dozen

* (13) Second class coal per maund

(14) Fuel per 100 bundles (sal wood big size)

* (15) Ghee per seer

(16) Bedana each

(17) Orange each

(18) Grapes per seer

* (19) Atta per maund

(20) Fish per seer (big size)

(21) Curd per seer

* (22) Chuda per seer

(23) Fowl each $\frac{1}{2}$ seer in weight

(24) Lemon each

(25) Green coconut each

(26) Ripe plantain each (5")

(27) Papaya $\frac{1}{2}$ seer in weight each

(28) Cucumber each

(29) Liver per maund

(30) Butter seer

(31) Lemonade per bottle (container to be returned)

(32) Pigeon each

(33) Mutton per maund

(34) Bone for soup per maund

(35) Beef per maund

(36) Apple each

(37) Soda water per bottle (container to be returned)

(38) Tea

(39) Butter tinned 1 lb.

(40) Coffee

(41) Quaker oat

(42) Britannia biscuit per tin

(43) Khai

(44) Onion

(45) Mustard oil

(46) Rasgolla per seer

(47) Arraroot per seer

(48) Milk tin each

(49) Mutton log per seer

(50) Jam—

(i) English made per tin

(ii) Indian made per tin

(51) Arua rice per maund

(52) Apricot per seer

(53) Figs per seer

(54) Dates per seer

(55) Mutton brain per seer

(56) Beef steak per seer

(57) Mutton tongue per seer

(58) Mango (graft) each

Madras big size

Madras small size

Desi big size

Desi small size

- (59) Butter Polson per tin
 (60) Kismiss per seer
 (61) Sag 1st class per seer
 (62) Potato :—
 Nainital per seer
 Ordinary
 Big size per seer
 Ordinary
 Middle size per seer
 (63) Taddy per oz.
 (64) Gingernut per box
 (65) Nic. biscuit (Britannia) per box
 (66) Cream craker (Britannia) per box
 (67) Tomato sauce per bottle
 (68) Table salt per bottle and per packet
 (69) Vinegar—
 Big bottle each
 Small bottle each
 (70) Solad oil per bottle
 (71) Marmoloide per tin
 (72) Creamy sandwich (Britannia) per box
 (73) Brown & Polsons cornflour per tin
 (74) Harvest queen per tin
 (75) Custard powder per tin
 (76) Jelly crastal per packet
 (77) Macoroney per packet
 (78) Oat meal per packet
 (79) Sunshine Oats per tin and per packet
 (80) Nelsons Pearl sago per tin and per packet
 (81) Talum powder per tin
 (82) Kidney
 (83) Gram per seer
 (84) Butter tin creamy per tin
 (85) Potal per seer
 (86) B.- N.R. soda water each
 (87) Kaily flower (winter seasoned) per seer
 (88) Cabbage (winter seasoned) per seer
 (89) Curry powder per bottle
 (90) Narkul per seer
 (91) Sweet beef per seer
 (92) Beef undercut per seer
 (93) Tomato per seer
 (94) Flour per seer
 (95) Green peas per seer
 (96) Carrot per seer
 (97) Ladies finger per seer
 (98) Beans—
 Indian per seer
 French per seer
 (99) Turnips per seer
 (100) Beet root per seer
 (101) Coco per tin
 (102) Artijo per seer
 (103) Saradin (tin fish) per tin
 (104) Golden syrup per bottle or per tin
 (105) Sweet lime each
 (106) Pine-apple each
 (107) Brinjoil per seer
 (108) Saru per seer
 (109) Pumpkin per seer
 (110) Lau per seer
 (111) Beef tongue per seer
 (112) Fat per seer
 (113) Kandumula per seer
 (114) Mula per seer
 (115) Jahni

2. The rate for supplies of the above-named articles should be quoted in standard weight except for those to which weight is not applicable.

3. The tenders must be accompanied with sealed samples of the item marked * in small white phials which will not be returned and for other supplies a full description of each article should be specified in the tenders as clearly as possible.

4. Each tender must be accompanied by an earnest money of Rs. 100 which will, on the date of acceptance, be refunded to the tenderers whose tenders are not accepted. Old contractor who has got security deposit in this Department is exempted from depositing earnest money.

5. A security deposit of Rs. 5,000 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender.

6. Tenders will be opened by the undersigned by the responsible officer or officers authorised at 10-30 A.M. on the

18th March 1945 in the presence of the tenderers. They are required to attend the office on that day in the specified date.

7. When a tender is accepted a contract in the approved form should be executed.

8. The earnest money of the successful candidate will be forfeited in case he fails to deposit the security and sign the agreement within seven days from the date of acceptance of his tender.

9. The undersigned is not bound to accept the lowest offer.

10. Tender for a single or a group of items found suitable will be accepted.

11. The contractors will be required to store imperishable rations for 15 days always in the store room allotted for the purpose.

P. C. ROY, M.B., L.M. (Dub.)

Superintendent, General Hospital, Cuttack
 CUTTACK : 6th February 1945

[3-3-23-2-1945]

NOTICE

1. Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the year 1945-46 for goods for despatching to or clearing from Railway Station, Cuttack.

2. When the tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. (a) The selected candidate will have to attend the office of the undersigned daily at 12 noon to receive the railway receipts, etc., for clearing.

(b) He will have to pay the railway fare etc., payable by the undersigned and charge the same with its voucher in his monthly bill.

6. Weight of articles according to standard weight

Rate required for clearing that from Railway Station

- | | |
|--|--------------|
| 1. Less than one seer | |
| 2. From 1 seer to 10 seers | |
| 3. From 11 seers to 15 seers | |
| 4. From 16 seers to 20 seers | |
| 5. From 21 seers to 25 seers | |
| 6. From 26 seers to 30 seers | |
| 7. From 31 seers to 35 seers | |
| 8. From 36 seers to 40 seers | |
| 9. From above 1 maund to 5 maunds | .. per maund |
| 10. From 6 maunds to 10 maunds | .. per maund |
| 11. From 11 maunds to 20 maunds | .. per maund |
| 12. From 21 maunds upwards | .. per maund |
| 13. For taking 18 empty tins to Railway Station and return after the same with Kerosene oil. | |

P. C. ROY, M.B., L.M. (Dub.)

CUTTACK Superintendent, General Hospital, Cuttack
 The 6th February 1945

[3-3-23-2-1945]

WANTED

(1) A guardian tutor on Rs. 100 (rupees one hundred only) a month and (2) a private tutor on Rs. 50 (rupees fifty only) a month for the Ward, Sukinda Wards Estate in the district of Cuttack. The Ward will ordinarily reside at Cuttack.

Qualifications required—The guardian tutor must be an M. A. or M. Sc., with a broad outlook and must be a sportsman. The private tutor must be an M. A. or M. Sc. or at least a B. A. or B. Sc. with distinction. None need apply who does not possess the above qualifications. Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

The applications should reach the undersigned on or before the 25th February 1945 with testimonials, if any, in original. Candidates may be called for interview at their own expenses.

CUTTACK
 The 10th February 1945

D. C. DAS
 Additional District Magistrate
 [2-2-23-2-1945]

NOTICE

1. Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the supply of the following from time to time on requisition for the year 1945-46 for the Government Headquarters Hospital, Puri.

2. When tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank account pledged to the Civil Surgeon, Puri and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. The weight for this purpose will be taken according to the standard weight. The tenders will be opened on the 20th March 1945 in presence of the tenderers.

- (1) Safety match (Indian) per dozen.
- (2) Washing soda per seer
- (3) G. I. bucket of different sizes
- (4) Sauce pan of different sizes
- (5) Monkey brand soap per dozen
- (6) Country soap per dozen
- (7) Bar soap per dozen
- (8) Sunlight soap per dozen
- (9) Lux soap per dozen
- (10) Carbolie soap per dozen
- (11) Cocoanut soap per dozen
- (12) Rock salt
- (13) Lime
- (14) Refind salt
- (15) Common salt
- (16) Earthen Jar
- (17) Glass tumbler
- (18) Key ring
- (19) Ordinary medicine glass, 1 oz. size
- (20) Cocoanut oil
- (21) French chalk (Dunlop)
- (22) Comb
- (23) Three-in-one oil
- (24) Brasso, big size tin
- (25) Linseed oil
- (26) Japan black
- (27) Copal varnish
- (28) Ball thread
- (29) Sewing needle
- (30) Pakhia
- (31) Flit spray
- (32) Flit
- (33) Bulb for torch
- (34) Battery for torch (D. C.)
- (35) Bamboo (Delangi haunsa)
- (36) Cocoanut broom
- (37) Date broom
- (38) Safety pin
- (39) Dunlop, patching solution per tube
- (40) Baby tape
- (41) Ordinary white tape
- (42) Linen handkerchief (16" x 16")
- (43) Silk handkerchief Do.
- (44) Tooth brush stick per 100
- (45) Mustard oil
- (46) White kerosene oil (per sealed tin and per refilling tin.)
- (47) Stove poker
- (48) Reel thread
- (49) Twino ball
- (50) Jute per seer
- (51) Jute string per seer
- (52) Groundnut oil
- (53) Long cloth
- (54) Button per dozen
- (55) Pad locks of different sizes per dozen
- (56) Bamboo basket
- (57) Coal tar per seer
- (58) Mobil oil per lb.
- (59) Iron Tawah per seer
- (60) Straw mattress per dozen
- (61) Packing box 12" x 6" per dozen
- (62) Sealing wax per lb.

PURI
The 15th February 1945

K. N. MISRA
Civil Surgeon, Puri
[3-1-9-3-945]

NOTICE

Tender for the supply of dietary and other miscellaneous articles required for the Government Headquarters

Hospital, Berhampur, during 1945-46

Notice is hereby given that sealed tenders, in duplicate for supply of dietary and other miscellaneous articles to the Government Headquarters Hospital, Berhampur from 1st April 1945 to 31st March 1946 will be received by the undersigned up to the 15th March 1945.

Copies of conditions of tender, schedule of articles required for the Hospital during 1945-46 and forms of tender can be had on application from the undersigned.

Schedule of dietary and other miscellaneous articles required during 1945-46 for the Government Headquarters Hospital, Berhampur

Sl. No.	Articles	Rate per	Probable quantity required
1	Sugar, white, 1st sort ..	lb.	4,700 lbs.
2	Bread, 8 oz. loaf, best quality ..	lb.	500 lbs.
3	Rice, raw, fine (old), 1st sort, well cleansed.	lb.	20,000 lbs.
4	Curry powder, 1st sort ..	lb.	620 lbs.
5	Tamarind, without seeds, well cleansed.	lb.	310 lbs.
6	Gingelly oil, puro, good sort ..	lb.	620 lbs.
7	Salt, white, good sort ..	lb.	920 lbs.
8	Plantains, ripe, good sort, full size.	lb.	21,000 nos.
9	Onions, 1st sort, well cleansed ..	lb.	310 lbs.
10	Chillis, dry, 1st sort, well cleansed.	lb.	150 lbs.
11	Dal, 1st quality, well cleansed (Cawnpore).	lb.	3,100 lbs.
12	Mug Dal, 1st quality, well cleansed.	lb.	620 lbs.
13	Vegetables, country, exclusive of wastage varieties.	lb.	8,900 lbs.
14	Potatoes, big size (old) 1st sort ..	lb.	1,500 lbs.
15	Mutton with bone, 1st sort ..	lb.	1,650 lbs.
16	Mutton without bone, 1st sort ..	lb.	200 lbs.
17	Suji, fine, well cleansed ..	lb.	500 lbs.
18	Milk, Cow's, best cows to be milked in Hospital, specific gravity not less than 1025.	Pint.	45,000 pts.
19	Butter, best quality ..	lb.	20 lbs.
20	Ghee, best quality, free from fat..	lb.	20 lbs.
21	Arrowroot, 1st quality ..	lb.	100 lbs.
22	Barley, Robinson's ..	lb.	690 lbs.
23	Lime, fresh, 1st sort ..	Each	110 nos.
24	Eggs, hen, fresh, each weighing not less than 1½ oz.	Each	1,060 nos.
25	Sago, 1st sort ..	lb.	12 lbs.
26	Orange, sweet, 1st sort ..	Each	100 nos.
27	Ragi powder, well cleansed ..	lb.	20 lbs.
28	Liver, goat, fresh, 1st sort ..	lb.	10 lbs.
29	Firewood, Casurina, split ..	Ton	360 tons.
30	Tea, 1st quality ..	lb.	20 lbs.
31	Batavia, 1st sort ..	Each	200 nos.
32	Green cocoanut, 1st sort ..	Each	25 nos.
33	Match boxes, safety, best quality	Doz.	36 doz.
34	Swab sticks ..	100	30,000 nos.
35	French chalk ..	Packet	20 packets
36	Brasso, No. 6 ..	Tin	15 tins
37	Vim, big tins ..	Tin	15 tins
38	Cocoanut oil, pure, good quality..	lb.	20 lbs.
39	Brooms, hard, long ..	Doz.	4 doz.
40	Brooms, Soft ..	Doz.	5 doz.
41	Brooms, Cocoanut ..	Doz.	4 doz.
42	Goggles ..	Each	2 doz.
43	Straw ..	Bhar	10 bhars
44	Baskets, large ..	Each	3 doz.
45	Baskets, small ..	Each	2 doz.
46	Wheatflour ..	lb.	50 lbs.
47	Battery cells, Everready ..	Each	3 doz.
48	Battery bulbs ..	Each	6 nos.
49	Bamboo sticks ..	Each	12 nos.
50	Stove Pins, packets of 5 ..	Packet	6 packets

S. N. ACHARYA
Rai Bahadur, M.B., D.F.M.
Superintendent, Government
Headquarters Hospital,
Berhampur

BERHAMPUR
The 15th February 1945

[2-1-2-3-1945]

LOCAL CESS NOTIFICATION

It is hereby notified for general information under section 46 of the Local Self-Government Act, 1885, that the rate of the Local Cess to be levied in the district of Cuttack during the ensuing cess year 1945-46 is fixed at one anna in the rupee on the annual value of land and on annual net income on mines, etc.

J. N. MAHAPATRA
Deputy Magistrate and Deputy
Collector Incharge, District
Board, Cuttack

CUTTACK
The 15th February 1945

WANTED

Applications to fill in the following temporary vacancies likely to continue for three years at present for the office of the Director of Food Production, Orissa, Cuttack.

(1) One Office Superintendent on Rs. 180 in the scale of Rs. 180—10—230.

Qualifications—Graduates having previous office experience for at least 15 years. Must be capable of managing a big office. Preference will be given to one who has worked in various capacities either in Heads of Departments or Secretariat.

(2) One Head Assistant on Rs. 145 in the scale of Rs. 145—5—160.

Qualifications—Graduates having previous office experience for about 15 years. Must be conversant with the rules and regulations. Preference will be given to one who has gained sufficient experience in the office of Heads of Departments or Secretariat.

(3) Two grade I assistants on Rs. 90 each in the scale of Rs. 90—5—140.

Qualifications—Graduates. Preference will be given to the candidates who have at least ten years' experience in correspondence and accounts in Government office.

(4) Two upper division grade II assistants on Rs. 65 each in the scale of Rs. 65—2—85.

Qualifications—I.A. or I.Sc. Preference will be given to candidates who have at least 6 years' experience in correspondence and accounts in any Government office.

(5) Three lower division assistants on Rs. 35 each in the scale of Rs. 35—2—55—2—65.

Qualifications—I.A. or I.Sc. with experience in any Government office.

Usual dearness allowance is allowed at present in all cases.

Applications with copies of testimonials and certificates should reach the Deputy Director of Food Production on or before the 8th March 1945. Applicants for posts under items (1), (2) and (3) should appear personally before the undersigned in the office of the Deputy Director of Food Production at Ganeshghat, Cuttack at 11 A.M. of 13th, 14th and 15th respectively and applicants for items (4) and 5 should appear before the undersigned at the same office and time on the 17th March 1945, for an interview.

No travelling allowance will be allowed for the journey for interview.

Preference will be given to natives of, or persons who are domiciled in the Province of Orissa.

Applications addressed by name or to any other officer except the one named above will not be taken into consideration.

P. PARIJA

CUTTACK
The 20th February 1945
Special Officer for Agriculture and Food Production in Orissa
[2—1—2-3-1945]

NOTICE

As large-scale sawing of timber has become necessary to provide boat building timbers for the Government of Bengal, interested parties are hereby invited to consider the establishment of one or more Saw Mills at Cuttack, one small Mill at Balugaon and possibly also one at Sambalpur. The idea is that individuals or firms will establish these Mills entirely on their own responsibility and at their own cost and that sawing done at these Mills of timber provided by the Orissa Forest Department will be paid for at mutually agreed rates on the basis of those the Forest Department is at present paying for similar sawing in existing Saw Mills in the Province.

Interested parties are also hereby invited to communicate with the undersigned with details of their proposals indicating in particular what machinery, etc., they have got at their disposal, how soon they can get their Mills into working order, etc. The Forest Department on their part will try and help the parties in obtaining their saws, etc., at controlled prices. It may be noted here that no electrical energy will be available to run these Mills; they will have to provide their own power.

Further particulars may be obtained on application to the undersigned.

D. H. KHAN

ANGUL: 8th February 1945
Forest Research Officer
Orissa, Angul
[2—2—23-2-1945]

NOTICE

1. Sealed tenders will be received by the undersigned, on or before the 15th March 1945 for the year 1945-46 for goods for despatching to or clearing from Railway Station, Puri.

2. When the tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank account pledged to the Civil Surgeon, Puri and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money, and acceptance of the next tender.

5.(a) The selected candidates will have to attend the office of the undersigned daily at 12 noon to receive the railway receipts, etc., for clearing.

(b) He will have to pay the railway fare, etc., payable by the undersigned and charge the same with its voucher in his monthly bill.

6. Weight of articles according to standard weight. Rate required for clearing that from Railway station.

- (1) Less than one seer
- (2) From one seer to 10 seers.
- (3) From eleven seers to fifteen seers.
- (4) From sixteen seers to twenty seers.
- (5) From twenty-one seers to twenty-five seers.
- (6) From twenty-six seers to thirty seers.
- (7) From thirty-one seers to thirty-five seers.
- (8) From thirty-six seers to forty seers.
- (9) From above one maund to 5 maunds—Per maund.
- (10) From six maunds to ten maunds—Per maund.
- (11) From eleven maunds to twenty maunds—Per maund.
- (12) From twenty-one maunds upwards—Per maund.
- (13) For taking ten empty tins to Puri Railway station, to the shop of Tar. Mohamed Janoo and that of Messrs. Bholanath Saha & Co., Puri and return after the same with kerosene oil—(Separate rates to be mentioned).

PURI

The 15th February 1945

K. N. MISRA

Civil Surgeon, Puri
[3—1—9-3-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from Muslims of Indian domicile for the posts of (a) Mycologist; (b) Assistant Mycologist, Department of Agriculture, Baluchistan. Pay: (a) Rs. 200—20—500 and (b) Rs. 70—4—110/120—4—180. Age: 25—35 years. *Qualifications*: For (a) (i) Degree in Agriculture or one in Science with Botany or Mycology as major subject, and Post-Graduate degree in Science or Diploma of Imperial Agricultural Research Institute with Plant Pathology as major subject along with 2 years' experience either in research in Plant Pathology or in an Agricultural Department; (ii) Thorough training in Plant Pathology on broad basis; (iii) Experience in wide scale application of control measures desirable, as also some knowledge of Agriculture. For (b) (i) Degree in Agriculture or one in Science with Botany or Mycology as major subject; (ii) General knowledge of causes and control of diseases; (iii) Ability to prepare slides, culture fungi, and experience in applying control measures, desirable. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0, 17th March 1945.

SIMLA: 17th February 1945

WANTED

Immediately a typist on Rs. 30 a month in the Temporary Establishment plus usual dearness allowance with prospect of increment of pay for the office of the undersigned. The candidate must at least be a Matriculate. Preference will be given to steno-typist and to those who have previous office experience. Applications stating age, qualification, nationality and previous office experience, if any, together with copies of testimonials should reach the undersigned on or before the 5th March 1945. Oriyas or persons domiciled in Orissa will be preferred. No travelling allowance will be allowed either for interview if required or for joining the appointment.

ANGUL
The 15th February 1945

G. C. DASH
Divisional Forest Officer, Angul
Division
[2-1-2-3-1945]

WANTED

A tutoress on Rs. 45 per month for the two minor sisters of the Ward of the Sukinda Wards Estate in the district of Cuttack. The selected candidate will have to reside permanently at Sukinda, a place 14 miles away from Jajpur Road (B.-N. Ry.) unless otherwise desired.

Qualifications required—The candidate must have read up to preferably passed Matriculation. She must possess good moral character. Preference will be given to a fairly elderly lady above the age of 45.

Applications together with testimonials, if any, in original should reach the undersigned on or before the 5th March 1945.

CUTTACK
The 16th February 1945

S. DAS
Collector of Cuttack
[2-1-2-3-1945]

NOTICE

Sealed tenders on plain paper to be eventually drawn in P. W. D. Form No. F-2 will be received up to 3 P.M. on the 2nd March 1945 by the undersigned for the work "Construction of Station Officers' quarters (Fire Service) at Cuttack". The approximate amount of the estimate is Rs. 5,700. All other informations can be obtained in the office of the undersigned.

CUTTACK
The 21st February 1945

S. ACHARYA
Civil Defence Officer and
Assistant Engineer to Government
Home (C. D.) Department

WANTED

For the Supply and Transport Department 3 overseers for a period of two months on the scale of pay of Rs. 60—3—84. Candidates must have passed the Subordinate Engineering Examination and must be Oriyas or persons domiciled in Orissa. Preference will be given to persons having experience in the construction of houses, etc. Applications with testimonials should reach the undersigned on or before the 28th February 1945. Applicants should appear before the Controller of Supply and Transport, Orissa, at their own expense, at the Orissa Secretariat, for interview on the 1st March 1945, at 12 noon.

P. N. MAHANTI

*Under-Secretary to Government of
Orissa, Supply and Transport
Department, Cuttack*

CUTTACK

The 20th February 1945

IN THE COURT OF THE MUNSIF, FIRST COURT,
CUTTACK

TITLE SUIT No. 373 OF 1944

Bhagaban Raiguru and others—*Plaintiffs*
versus

Dinabandhu Panda and others—*Defendants*

Whereas the abovenamed plaintiffs have filed the above suit against the abovenamed defendants as representatives of the residents of mauza Samagol for declaration that the disputed property bearing plot No. 608 with an area of 2.34 acres appertaining to khata No. 227 of mauza Samagol, killa Kujang, district Cuttack, is a public land of the village Samagol and that the date has been fixed for the 5th March 1945 for settlement of issues. Any person intending to be made a party should apply to this Court on the date fixed through a pleader duly authorised on that behalf.

CUTTACK

The 17th February 1945

S. MITRA
Munsif